NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 12/(MAH)/2017 Connected with HC-C.S.D. No. 905/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Man Turbomachinery India Pvt. Ltd. & Ors. Between

M/s. Man Diesel & Turbo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	ESIGNATION	SIGNATURE
1.	Mr. Vishal Maheshwari		AL
2.	Mr. Bankim Gangar	Advocate	Bul

Common Order
CSP NO.11/2017 CONNECTED WITH HC CSD NO.905/2016/NCLT/MB/MAH/2017
CSP NO.12/2017 CONNECTED WITH HC CSD NO.906/2016/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 18.1.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)

all the first said